NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

	T.P No.	Purpose	Section	Name of the Parties
CP 264/15	TP 36/17	Hear ing	433 (e)	M/s. Alltronics Vs. SPM India Ltd. & 6 Ors.
THE PERSON NAMED IN	111 - 150/1000	8	133 (6)	Wys. Altronics vs. SPIVI India Ltd. & 6 Ors.

REPRESENTATION TO WHOM (Petitioner

Respondent)

Pelitionel

Counsel for Petitioner is present. He is directed to collect notices from the Registry and serve

List it on 20.04.2017.

on the respondents 1 to 7.

MEMBER (J)

MEMBER (T)